CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



C.P. No.328/2005 in O.A. No. 2940/2003

New Delhi this the 1st day of September, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A) Hon'ble Shri Shanker Raju, Member (J)

Shri Ram Singh S/o Shri Har Gyan Singh, R/o 44/A-9, Kirpal Apartments, I.P. Extension, Patparganj, Delhi-110092.

-Applicant

(By Advocate: Shri D.R. Gupta)

Versus

- Union of India through Shri H. Prabhakar Rao, The Controller General of Accounts, M/o Finance, Deptt. of Expenditure, 7th Floor, Lok Nayak Bhawan, Khan Market, New Delhi.
- 2. Shri Sanjeev Shrivastav
 The Controller of Accounts,
 Principal Accounts Office,
 Ministry of Personnel, Public Grievance & Pension,
 3rd Floor, B-Wing, Lok Nayak Bhawan,
 Khan Market, New Delhi-110003.

-Respondents

(By Advocate: Shri H.K. Gangwani)

ORDER (Oral)

Hon'ble Shri Shanker Raju, Member (J)

In the light of an order dated 31.8.2005 by the respondents, C.P. is disposed of and notices to the respondents are discharged with liberty to the applicant to assail his grievance, in accordance with law.

> , KAMM (Shanker Raju) Member (J)

(V.K. Majotra) Vice Chairman (A)

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